

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3583
ANSWERED ON:10.09.2007
ILLEGAL CONSTRUCTION IN KANPUR CANTONMENT AREA
Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri

Will the Minister of DEFENCE be pleased to state:

- (a) whether a large number of illegal constructions are going on in the cantonment areas of Uttar Pradesh, particularly in the Kanpur Cantonment area;
- (b) if so, the facts and details thereof;
- (c) whether the Government has got information that the officials of the Cantonment Board in nexus with the encroachers, have allowed illegal constructions at Pandit Upvan, Mahatma Gandhi Park, Kanpur Cantonment covering ten thousand sq. ft. area against the initial lease of 1000 sq. ft. area;
- (d) if so, whether the Government proposes to probe such illegal constructions in Cantonment Areas through CBI; and
- (e) if so, the details thereof and the time by which it is likely to start?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): During the period commencing 1.4.2006, about 650 unauthorized constructions were detected in 13 Cantonments located in Uttar Pradesh. Out of this, about 50 unauthorized constructions pertain to Kanpur Cantonment.
- (c) Pandit Upvan in Kanpur Cantonment is Cantonment Board property. It has a covered area of 6905 square feet and the construction has been approved by the Cantonment Board, Kanpur.
- (d)&(e): There is no such proposal.